

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 126

CA No. 684/2024  
In  
CP (IB) No. 324/Chd/Hry/2019  
(Admitted)

**IN THE MATTER OF:**

Raj Road Carrier

...Petitioner/ Operational Creditor

Vs.

Hambro Tech India Pvt. Ltd.

...Respondent/ Corporate Debtor

**Under Section:** 9,66(1) IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 29.08.2024.

-sd-  
Court Officer

July 22, 2024  
SM